

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 6314
TO BE ANSWERED ON 12.04.2017**

NEW RAILWAY TRACKS

6314. SHRIMATI RITA TARAI:

Will the Minister of RAILWAYS be pleased to state whether the Government is aware that new railway tracks have not been handed over to Government Railway Police and if so, the steps taken by Railway Authority to hand over the new Railway Lines to GRP of Odisha?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

As per extant provisions, the agency primarily responsible for ensuring security to railway tracks and bridges is State Government/Union Territory Administration. There is no system of handing over the new and old tracks by Railways to Government Railway Police (GRP). However, Police is informed when any new track is commissioned and old track is abandoned. East Coast Railway administration has requested the Police authorities, Odisha to notify the jurisdiction of GRP over newly constructed railway lines.
